

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 180 of 2011

Dated: 6th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Power Grid Corporation of India Appellant (s)

Versus

C.E.R.C. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Sneha Venkataramani
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R.B. Sharma, Adv. for
R-3 and R-7.

ORDER

Mr. Anand K. Ganesan, learned counsel appearing on behalf of the appellant has filed affidavit of service. Mr. R.B. Sharma, learned counsel has entered appearance on behalf of respondent nos. 3 & 7 and undertakes to file Vakalatnama in the course of the day in the Registry. He seeks time to file reply. Time is granted. Other respondents do not appear.

Post the matter on **22nd February, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

rkt/ks

